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SLP(C)No. 16409 OF 2001

ITEM No.27

Court No. 1

SECTION XIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16409/2001

(From the judgement and order dated 16/11/2000 in CRP 2725/00  
of The HIGH COURT OF KERALA AT ERNAKULAM)

K.M. JACOB

Petitioner (s)

VERSUS

K.M. MOHAMMED ISMAIL

Respondent (s)

Date : 01/10/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA  
HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s) Mr. T.L.V. Iyer, Sr.Adv.  
Mr. Subramonium Prasad.,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

Issue notice.

.SP1

(N. Annapurna)  
Court Master

(Shelly Sengupta)  
Court Master